

(a) whether Government would examine the commercial activities of Indian Space Research Organisation (ISRO);

(b) if so, the major areas to be inquired; and

(c) whether the deals including the commercial contract with Israeli organisations also would be re-examined?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) and (b) As mandated by the Space Commission in its 117th Meeting, held on July 02, 2010, a Committee has been set up under the Chairmanship of Member (Finance), Space Commission, to review the working of Antrix Corporation and make recommendations regarding its restructuring.

Government has also constituted a High Powered Review Committee with the following terms of reference:

1. (i) To review the technical, commercial, procedural and financial aspects of the Agreement between ANTRIX and M/s Devas Multimedia Pvt., Ltd., taking into account the report of the internal review conducted by the Department of Space;
- (ii) To suggest corrective measures;
- (iii) To fix responsibility for lapses, if any; and
2. In light of the above, to review the adequacy of procedures and approval processes followed by ANTRIX, ISRO and Department of Space, and to suggest improvements and changes, taking into account the review mandated by the Space Commission at its 117th meeting, held on July 02, 2010.

Appropriate action will be taken on receipt of the Reports of the above Committees.

(c) No, Sir.

#### **Selling of S-Band Spectrum**

†892. SHRIMATI MAYA SINGH:  
SHRI BRIJLAL KHABRI:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Indian Space Research Organisation (ISRO) has sold S-Band Spectrum without inviting tender;

(b) if so, the quantum thereof;

(c) whether any possible irregularity in the process of selling spectrum by ISRO has come to the light;

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†Original notice of the question was received in Hindi.

(d) the rate of spectrum sold by ISRO and whether it was according to the market rate; and

(e) the names of the officials by whom the consent for selling the spectrum without inviting tender was given and the level at which the same was given?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) No, Sir. Antrix, the commercial arm of ISRO, had signed an agreement with M/s. Devas on January 28, 2005 for leasing of 90% of the space segment capacity on two satellites for 12 years. In view of the policy decision taken by the government for not providing orbital slot in S-Band to Antrix, the agreement has been annulled.

(b) Does not arise.

(c) No, Sir

(d) and (e) Does not arise.

#### Comparative figures of steel production

893. SHRI TARUN VIJAY: Will the Minister of STEEL be pleased to state:

(a) the comparative figures of iron ore and finished steel production capacities and actual production in India and China;

(b) the quantum of export of raw ore and steel to China in the last five years, year-wise; and

(c) the demand of steel in India and the actual supply to Indian consumers of steel and figures of steel import for last five years?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BENI PRASAD VERMA): (a) Production capacity of steel plants is expressed in terms of crude steel and not finished steel. Data on crude steel production and capacity and iron ore resources and production for India and China for relevant periods are given in the table below:-

Item	India			China		
	Period	Quantity* Million tonnes	Source	Period	Quantity* Million tonnes	Source
1	2	3	4	5	6	7
<b>Crude steel</b>						
Capacity	2010-11 (full)	73	JPC	2010	770	SBB